

of essential commodities through rationing and specific price and distribution controls, and to check demand through fiscal and monetary restraints.

Relief to Pensioners

1864. Shri S. M. Banerjee:
Shri P. B. Chakraverti:

Will the Minister of Finance be pleased to state:

(a) whether Government Pensioners' Association has recently represented to Government for a better deal; and

(b) if so, what are their demands and the steps taken by Government to meet the same?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir. Government have been receiving representations from the various Government Pensioners' Associations for a better deal.

(b) The demands put forth by the Government Pensioners' Associations relate mainly to (i) Grant of dearness relief to pensioners on par with serving personnel, (ii) Restoration of commuted portion of pension to pen-

sioners who outlive the commutation period, (iii) Income-tax relief to pensioners and (iv) Introduction of a Minimum Pensions Bill. The demands have been carefully considered by Government from time to time but it has not been found possible to accede to them.

Drinking Water Board

1865. Dr. L. M. Singhvi: Will the Minister of Health and Family Planning be pleased to state:

(a) whether the drinking water Board has been reconstituted or dissolved; and

(b) if so, the details thereof?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) and (b). The Drinking Water Board has not been reconstituted or dissolved. Changes have, however, been made in the Chairmanship and Membership of the Board from time to time as the individuals concerned could not continue to serve on the Board owing to changes in their spheres of duties.

The original and present composition of the Board are as indicated below:

Original Composition	Present composition
1. Shri Balwant Raj Mehta <i>Chairman.</i>	Shri D. P. Karmarkar, M.P., <i>Chairman.</i>
2. Dr. K. L. Rao, M.P., <i>(Member)</i>	Shri R. R. Morarka, M.P., <i>(Member)</i>
3. Shri R. R. Morarka, M.P. <i>(Member)</i>	Shri Gian Prakash, Joint Secretary, Ministry of Health and Family Planning. <i>(Member)</i>
4. Shri G. Mukherji, Joint Secretary, Ministry of Health. <i>(Member)</i>	Shri N. V. Modak, Consulting Public Health Engineer, Bombay, <i>(Member)</i>
5. Shri N. V. Modak, Consulting Public Health Engineer, Bombay. <i>(Member)</i>	Shri M. P. Dube, M.L.A. Madhya Pradesh. <i>(Member)</i>